(b) A loan of Rs. 20 crores has been advanced to the Government of Burma for economic development of that country. Another loan of Rs. 4:93 lakhs has been advanced to the Government of Indonesia for training Indonesian Air Force personnel.

Hide-out near for dacoits near Ashoka Hotel

*1429-A. { Shri Radha Raman: Shri Shree Narayan Das:

Will the Minister of Home Affairs be pleased to state:

- (a) whether it is a fact that a hideout of dacoits was discovered near Ashoka Hotel recently;
- (b) if so, whether any investigation in the matter have been carried out; and
 - (c) if so, with what results?

The Minister of State in the Ministry of Home Affairs (Shri Datar): (a) No.

(b) and (c) Do not arise.

Smuggling

Shri D. C. Sharma:
Shri Gajendra Prasad
Sinha:
Pandit J. P. Jyotiahi:
Sardar Iqbal Singh:
Shri Tangamani:
Shri Anirudh Sinha:
Shrimati Ila Palchoudhuri;
Shri Balarama Krishnais'
Shri Daljlt Singh:

Will the Minister of Finance be pleased to state:

- (a) whether it is a fact that smuggling of gold and other contraband goods has increased through land and sea borders of India during the last three months;
- (b) if so, the extent and reasons for it; and
- (c) the steps taken to tighten the watch on frontier borders?

The Deputy Minister of Finance (Shri B. R. Bhagat): (a) and (b). Smuggled gold and other contraband goods worth Rs. 1,29,44,080 were selzed by the Customs and Central Excise authorities during the months of September, October and November, 1957. The seizures have definitely been larger than before but on this fact alone no conclusive inference can be drawn either of the scale or the trend of smuggling.

(c) Various legislative and executive preventive measures such as enhancement of powers of investigation of Customs Officers engaged in antismuggling work, delegation of certain Customs bowers to border police forces regular and surprise patrolling of vulnerable sectors of the border and the coast line and closer follow-up of information, have been taken to check smuggling. A Central Directorate of Revenue Intelligence has been also recently constituted to more effectively coordinate the anti-smuggling activities of the various field organisations

Foreign Exchange

Shri Shree Narayan Das:
| Shri Radha Raman:
| Shri D. C. Sharma:
| Sardar Iqbal Singh:
| Shri Hem Raj:
| Shri Daljit Singh:

Will the Minister of Finance be pleased to state:

- (a) the present position of foreign exchange:
- (b) whether there has been any appreciable improvement in the matter of balance of payments position in the last two months;
 - (c) if to, the details of it; and
- (d) the extent to which it has been possible to defer foreign exchange payments?

The Deputy Minister of Finance (Shri B. R. Bharat); (a) to (c). The

foreign exchange position of the country is broadly reflected in the fluctuations in the level of sterling balances held by the Reserve Bank of India. These balances dropped by Rs. 26 crores in October, 1957 and by Rs. 17 crores in November 1957, which is appreciably less than the fall of approximately Rs. 33 crores per month, on the average, for the period July-September, 1957.

(d) Since January, 1957, it has been possible to arrange for imports on deferred payments basis to the extent of Rs. 52 crores.

Advisory Committees in Andamana

•1432. Shri A. S. Saigal:

Will the Minister of Home Affairs be pleased to state:

- (a) the number of official and nonofficial members of the (1) Advisory Council; (11) Planning Committee; (iii) Education Advisory Committee and (iv) Labour Advisory Council formed recently in Andaman islands;
- (b) whether the non-official members are representatives of the public or otherwise selected by the Chief Commissioner himself;
- (c) whether, as per the constitution of these bodies, their meetings are required to be held after certain intervals; and
- (d) whether their meetings are in practice held regularly?

The Minister of State in the Ministry of Home Affairs (Shri Datar): (a), (c) and (d). A statement is laid on the Table of the Lok Sabha. [See Appendix IV, annexure No. 126.]

(b) Except for the members of the Advisory Council who are all nominated by the Government of India, the non-official members of the committees and councils are nominated by the Chief Commissioner taking into-account the various public interests.

निर्वाचक नामावलियां

*१४३३. श्री प० ला० बाक्याल : प्या बिबि मत्री यह बनाने की कृपा करेगे कि निर्वाचक-नामावलिया किस प्रकार ग्रीर किस ग्राधार पर तैयार की जाती है ?

बिंब मंत्री (भी कि कु सेन)
मनदानाग्रों की मूचिया या निर्वाचक नामा-विलया सम्बन्धिन निर्वाचन शेत्रों के निर्वाचक रिजम्द्रीकरण पदाधिकारियों द्वारा लोक प्रतिनिधित्व प्रथिनियम १६५० भीर लोक प्रतिनिधित्व प्रथिनियम (निर्वाचक नामा-विलयों की व्यागे) नियम, १६५६ के उप-बन्धों के धनुमार निर्वाचन ग्रायोग के निदेशा-धीन तैयार की जानी है।

Discharge/Dismissal of Employees

2028. Shri S. M. Banerjee: Will the Minister of Defence be pleased to refer to the reply given to Unstarred Question No. 1582 on the 12th September, 1957 and state the total number of employees both industrial and non-industrial discharged or dismissed on disciplinary grounds during the years 1947 to 1956?

The Deputy Minister of Defence (Shri Raghuramaiah): 13,297.

राष्ट्रीय पंचांग

२०२६ भी अ० दी० सिश्व : क्या गृह-कार्य मत्री यह बताने की कृपा करेगे कि देश में पवांग तैयार करने वाले विद्वानों तथा विशेषज्ञों ने राष्ट्रीय पचाग के सम्बन्ध में उनके मत्रालय को जो विचार भेजे है, उसकी मुख्य मुख्य वाते क्या है ?

गृह-णार्य मंत्रालय में राज्य मंत्री (बी बातार): नए राष्ट्रीय पंचांग का शाम तौर से स्वागत किया गया है। जो मुझाव मिले हैं वे ज्यादातर जिमास श्रीर महीनों के दिनों की पुन: ब्यवस्था भीर लोंद का वर्ष निर्धारित करने के सम्बन्ध में है।